

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, GANJAM,  
BERHAMPUR.**

*Dated, the 3<sup>rd</sup> day of August, 2020*

**O R D E R**

In pursuance of the order of the Hon'ble Court dated 22.07.2020 communicated vide Memo No.6842<sup>(70)</sup> dated 22.07.2020; keeping in view the situation prevailing in the District owing to implacable rise of COVID-19 infection as well as the large number of COVID positive cases detected as on date, inclusive of local contact cases, in order to prevent spreading of COVID-19, all the Courts of this Judgeship shall have restricted functioning from **11:00 AM to 01:00 PM** in all working days till **17<sup>th</sup> August, 2020** for taking up only extremely urgent matters through Virtual Mode/ Video Conferencing, as far as practicable, either from the respective residence of the Presiding Officers or from the Court, as per their convenience, with deployment of minimal staff having adherence to social distancing and other advisory / guidelines/ norms of COVID-19.

Only filing of extremely urgent nature of cases shall be allowed during the aforesaid time.

Communicate to all concerned.

*Sd/- P. S. Hora*

**District & Sessions Judge,  
Ganjam, Berhampur.**

Memo No. 4462<sup>(91)</sup> / Dtd. 3<sup>rd</sup> August, 2020.

**Copy forwarded to :**

- 1) The Special Judge (Vigilance), Berhampur
- 2) The Judge, Family Court, Berhampur
- 3) The 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Additional District & Sessions Judges, Berhampur
- 4) The Presiding Officer, Designated Court under OPID Act, Berhampur
- 5) The Additional District Judge-cum-Special Judge, Special Court under POCSO Act, Berhampur
- 6) The Additional District Judge (LR & LTV), Berhampur
- 7) Additional District & Sessions Judge, Bhanjanagar/ Chatrapur/ Aska / Khallikote / Kodala
- 8) The Chief Judicial Magistrate, Ganjam, Berhampur
- 9) The Additional Chief Judicial Magistrate, Berhampur
- 10) Assistant Sessions Judge-cum-Registrar, Civil Courts, Berhampur
- 11) The Secretary, District Legal Services Authority, Ganjam, Berhampur

- 12) The Senior Civil Judge, Berhampur/ Bhanjanagar/ Chatrapur/ Aska/Kodala / Khallikote
- 13) The 1<sup>st</sup> / 2<sup>nd</sup> Additional Senior Civil Judge, Berhampur
- 14) The Senior Civil Judge (LR & LTV), Berhampur
- 15) The Civil Judge (Junior Division), Berhampur
- 16) The Civil Judge (Junior Division)-cum-JMFC, Aska
- 17) The SDJM, Berhampur / Bhanjanagar / Chatrapur
- 18) The JMFC (Cog.), Aska / JMFC (Trial), Aska / JMFC, Sorada / Kodala / Khallikote / Purushottampur / Digapahandi / Patrapur/ Buguda / Hinjili / Seragara / Kabisuryanagar / Chatrapur / Bhanjanagar
- 19) The Nyayadhikari, Gram Nyayalaya, Sankhemundi
- 20) The Judicial Magistrate First Class (Transport), Berhampur
- 21) All the Judicial Magistrates First Class, Berhampur
- 22) The Judge-In-Charge of Nizarat / Accounts / Library / Record Room/ Copying Section, District Court, Berhampur
- 23) The Court Manager / System Officer, District Court, Berhampur for information and necessary action.
- 24) Copy for circulation among staffs of District Court, Berhampur

**Copy forwarded to :**

- 1) Secretary, Ganjam Bar Association, Berhampur / Secretary, Bar Associations, Chatrapur / Bhanjanagar / Aska / Kodala / Surada / Khallikote/ Purushottampur / Digapahandi/ Patrapur/ Buguda/ Hinjili / Seragara / Kabisuryanagar / Sankhemundi
- 2) Public Prosecutor / Government Pleader, Chatrapur, Ganjam, Berhampur

for information and necessary action.

**Copy forwarded to :**

- 1) The Collector & District Magistrate, Ganjam, Chatrapur
- 2) The Superintendents of Police, Ganjam, Chatrapur / Berhampur
- 3) The Sub-Collector, Berhampur / Bhanjanagar / Chatrapur
- 4) The Commissioner, BeMC, Berhampur
- 5) The Sr. Superintendent, Circle Jail, Berhampur / Superintendent, Sub-Jail, Chatrapur / Bhanjanagar / Kodala / Aska / Digapahandi / Surada

for information and necessary action.

*1*  
*3.8.2020*

**Registrar,  
Civil & Session Courts,  
Berhampur.**